

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 225 of 2019**

**IN THE MATTER OF:**

**Anand Kumar Kariawala**

**.....Appellant**

**Vs.**

**Jain Constructions Pvt. Ltd. & Ors.**

**.....Respondents**

**O R D E R**

**08.03.2019** – In spite of repeated calls, nobody appears for the Appellant. The appeal is dismissed for non-prosecution.

[Justice S. J. Mukhopadhaya]  
Chairperson

[Justice A. I. S. Cheema]  
Member (Judicial)

ss/gc